No. H-11016/2/2019-Admn.CAS
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Central Agency Section

ILI Building, 2nd Floor, Bhagwan Das Road, New Delhi-110001

Dated: 3rd January, 2020

Office Memorandum

Sub: Appointment of Central Public Information Officer(CPIO) in respect of Central Agency Section – regarding.

The undersigned is directed to refer DoLA's Office Order No. 105/2019 dated 17.10.2019 [F.No. A-60011/28/2010-Admn.I(LA)] vide which First Appellate Authority and CPIOs were designated in respect of Central Agency Section among others.

- 2. It is stated that Shri Raj Bahadur, Dy. Govt. Advocate who was designated as CPIO has now joined on the post of Addl. Government Advocate w.e.f. 01.01.2020. Shri B.V. Balaram Das, Additional Government Advocate, who is designated as First Appellate Authority is now of the same rank as Shri Raj Bahadur.
- 3. As per Section 19 of the RTI Act, 2005, First Appellate Authority should be an officer senior to the rank of CPIO. As such, it is proposed that Shri G. S. Makker, Dy. Govt. Advocate may be designated as CPIO for Central Agency Section in place of Shri Raj Bahadur. Shri G. S. Makker, Dy. Govt. Advocate has earlier also served as CPIO of Central Agency Section.

This issued with the approval of Incharge, CAS.

(Madhu Bala Soni)

Under Secretary to the Govt. of India Tel. No. 011-23382180

To

Shri Anil Kumar Joshi, Dy. Secretary(Admn.I), Department of Legal Affairs, Shastri Bhawan, New Delhi-110001.

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F.No.A-60011/28/2010-Admn.I (LA) Government of India Ministry of Law and Justice Department of Legal Affairs

> Shastri Bhawan, New Delhi. Dated the 17th October, 2019.

OFFICE ORDER NO. 105/2019

In modification to this Department's Order No. 46/2019 dated 10th July, 2019, the competent authority in pursuance to the provisions contained in Section (5)(1) and (2) of the Right to Information Act, 2005, in redesignates the following officers of this Department as First Appellate Authority and Central Public Information Officers (CPIO): -

Admn.I Section and Vigilance Unit: -

| S.No. | Section | Name of CPIO | Link Officer of CPIO | First Appellate Authority | Link Officer of First Appellate Authority |
|-------|----------------|---------------------|-----------------------------|------------------------------|--|
| | Admn.I Section | Shri A.K.Joshi, DS | Shri K.Ginkhan Thang, DS | Shri Vijay Varma, | Shri Ajay Goyal, JS |
| | Vigilance Unit | Shri A.K. Joshi, DS | Shri K.Ginkhan Thang, DS | Shri Vijay Varma, JS | Shri Ajay Goyal, JS |

Central Agency Section & Branch Secretariats: -

| SI. No. | Name of the Office | Name of CPIO | Name of First Appellate Authority |
|------------|-------------------------------|---|--------------------------------------|
| 1. | Central Agency Section | Shri Raj Bahadur, DGA | Shri B.V. Balram Das, Addl. G.A. |
| 2. | Branch Secretariat, Kolkata | Shri Subhro Jyoti Mukherjee, ALA | Shri M.K. Maroria, Addl. G.A. |
| 3. | Branch Secretariat, Chennai | Shri Jaspal Singh Dhanju, ALA | Smt. R. Jayalakshmi, DLA |
| 4. | Branch Secretariat, Bengaluru | Shri T.G. Gopidasan, Section Officer | Shri R. Ganesh Voltair, |
| 5. | Branch Secretariat, Mumbai | Shri K. Santosh Ramanna, ALA | Shri A. A. Ansari, Addl. G.A. |

Deputy Secretary to the Govt.of India

- 1. Officers Concerned.
- PS to Hon'ble MLI/PS to Hon'ble MoS/PPS to LS/PPS to Addl. Secretaries/PPS to Joint Secretaries/PSJS &LAs.
- Central Agency Section / Litigation (HC)/ Litigation (LC)/ CAT Sections.
- Branch Secretariats- Mumbai/Chennai/Kolkata/Bengaluru.
- Admn. II, III & IV (LA) Sections/Imp.Cell/Judicial Section/Notary Cell/ Advice; A', 'B'& 'C' Sections/PG Cell.
- 6. NIC Cell with the request to upload the above order on the website of this Department.
- 7. Office order folder.
- 8. e-office portal.